GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA

UNSTARRED QUESTION NO:1949
ANSWERED ON:23.07.2014
ENVIRONMENT CLEARANCE FOR PROJECTS
Dhruvanarayana Shri Rangaswamy;Ering Shri Ninong;Kulaste Shri Faggan Singh;Mahto Dr. Banshilal;Nete Shri Ashok Mahadeorao;Pradhan Shri Nagendra Kumar;Reddy Shri Ponguleti Srinivasa;Thakur Shri Anurag Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the details of Rail, Road and Irrigation projects of various States pending for environmental clearance with the Union Government, separately for said three sectors;

(b) the reasons for pendency, project-wise;

(c) whether the Government proposed to fix a time-frame for clearance of the projects of different sectors;

(d) if so, the details thereof; and

(e) if not, the action taken by the Government for speedy clearance of important projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)& (b) Rail projects are not covered under the Environment Impact Assessment (EIA) Notification, 2006. The details of the Road and irrigation projects awaiting environment clearance are placed at Annexure-I and II respectively.

(c) to (e) The EIA Notification, 2006 provides 105 days to decide on the issue of Environmental Clearance (EC) on receipt of complete information including EIA report/Environment Management Plan from the Project Proponent. For expediting the process of grant of environmental clearance, the Ministry has taken various steps which include: (i) regular and longer duration meetings of Expert Appraisal Committees for consideration of projects in different sectors, (ii) regular monitoring of status of pending projects, (iii) online submission of applications for grant of Environment Clearance/Terms of Reference, (iv) constitution of State / Union Territory Level Environment Impact Assessment Authorities (SEIAAs) in 26 States/ UTs to deal with the Category 'B' projects, (v) guidelines for Categorization of B Category projects into B1 & B2 Category etc.